

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT:

THE HONOURABLE MR.JUSTICE C.S. DIAS

TUESDAY, THE 21st DAY OF APRIL 2020/1st VAISAKHA , 1942

B.A No.2296 of 2020

(CRIME NO : 1584 OF 2019 OF KOLLAM EAST POLICE STATION PENDING AS S.C No: 245/2020 OF IST ADDITIONAL SESSIONS JUDGE , KOLLAM)

Petitioner/2nd Accused:

Kuttan, S/o.Krishnan, Aged 36 Years, Pushpa Bhavanam, Sanker Nagar, Pullikada, Vadakkumbhagom Cherry, Kollam East Village, Kollam District

By Adv.B.Mohanlal

Respondents/ & Complainant:

1. State of Kerala, Rep. by the Public Prosecutor,

High Court of Kerala, Ernakulam-682 031.

2. The Station House Officer, Kollam East

Police Station, Kollam District-691 001 .

BY Public Prosecutor

THIS B.A. HAVING. HAVING COME UP FOR ADMISSION ON 21.04.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

C.S.DIAS, J.

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B.A. No.2296 of 2020

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Dated this the 21st day of April, 2020.

ORDER

The learned Public Prosecutor seeks time to get further instructions. He wants to peruse the Case Diary which is not available with him.

Post the Bail Application on 28.04.2020 for hearing.

**C.S.DIAS
JUDGE**

